

है, करने के लिए निम्नलिखित लक्ष्य निर्धारित किए गए हैं :

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| राजस्थान परमाणु बिजलीघर-पहला यूनिट .                   | 2290 मिलियन यूनिट  |
| राजस्थान परमाणु बिजलीघर-दूसरा यूनिट .                  | 6100 मिलियन यूनिट  |
| राजस्थान परमाणु विद्युत परियोजना-तीसरा और चौथा यूनिट . | आशा है कि उत्पादन नवीं पंचवर्षीय योजना के आरम्भ में शुरू हो जाएगा। |

#### **Destruction of Manas sanctuary in Assam**

\*274. SHRI AMRITLAL BASUMATARY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that a large scale destruction has been caused to the famous national sanctuary of Manas in Assam;

(b) if so, what are the reasons therefor; and

(c) what measures are being taken by Government to protect and conserve the sanctuary from further destruction?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) and (b) The State Government of Assam has informed that the extremists have caused large scale damage to the Manas Sanctuary which is also the core area of a Tiger Reserve. The local timber smugglers and poachers have also taken advantage of the disturbed situation.

(c) The Central Government provides financial assistance under Centrally Sponsored Scheme of Project Tiger for the maintenance and development of the Manas Tiger Reserve. Additional funds have been provided to the State Government to solve the problem that has arisen

due to the activities of terrorists. Armed police has been deployed by the State government for protection of the Manas Sanctuary.

#### **Replacement of the Chairmen of Central Boards and autonomous bodies**

\*275. SHRI SURESH PACHOURI:

SHRIMATI MARGARET ALVA:

Will the PRIME MINISTER be pleased to state:

(a) Whether it is a fact that many Chairmen of Central Boards and autonomous bodies of the Central Government have been replaced before completion of their normal terms of office; since January 1990; and

(b) if so, the reasons therefor?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b) The requisite information is not centrally available. However, as per information available with this Deptt., the only case wherein Chairman of a Central Board or autonomous body of the Central Government has been replaced before completion of his normal terms of office since January 1990 is listed in the Statement.

#### **Statement**

*Details of Chairmen of Central Board and Autonomous Bodies whose Services were Replaced after 1st January, 1990*

| Name of Central Board/<br>Autonomous Bodies | Name of incumbent of the post | Date of Appointment | Date of vacancy necessitating re-placement | Reasons for Replacement | Remarks                       |
|---|-------------------------------|---------------------|--|-------------------------|-------------------------------|
| Khadi & Village Industries Commission       | Shri Laxmi Das                | 4-5-1988            | 3-1-1990                                   | The incumbent resigned. | He was appointed for 5 years. |